

DIVISION BENCH
COURT - II

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1440(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	SANDIP JHUNJHUNWALA VS REI AGRO LIMITED
UNDER SECTION	SECTION 94(1)

Appearance (via video conferencing/physically)

Ms. Nattasha Garg, Adv.] For the Petitioner

Mr. Arjun Syal, Adv.] For the Respondent

Mr. Syed Arsalan, Adv.] For Jammu & Kashmir Bank

Mr. Prateek Khaitan, Adv.]

Mr. Chatanya Sharma, Adv.]

Mr. Shitij Chakravarty, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **22nd May, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**